

mittee on Assessment of Resources of the Coal Advisory Council of India, published in 1964, are given below:

(Figures in million tonnes)

	Gross Reserves	Loss due to barriers, mining, washing etc.	Net Reserves
(A) Coking Coal—Jharia field			
IX to XVIII Seam—upto a depth of 609 metres	4,600	3,238	1,362
(B) Medium Coking Coal			
(i) Jaria coalfield :			
V—VIII A Seam—upto 304 metres	1,824	1,481	343
(ii) Raniganj coalfield			
upto a depth of 609 metres	898	619	280
(iii) East Bokaro coalfield :			
up to a depth of 609 metres	4,049	2,852	1,195
(C) Semi-coking Coal			
(i) Jharia coalfield :			
Seams of Raniganj measures 0-609 metres depth	282	166	95
(ii) Raniganj Coalfield			
	793	488	305
(D) Weakly Coking Coal			
Raniganj coalfield	1,024	587	435
TOTAL	13,470	9,451	4,015

(b) There is no proposal to import coking coal from foreign countries.

Production of electronics items for consumer interest by HAL

1791. SHRI LUTFUL HAQUE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Hindustan Aeronautics Limited has developed potential to manufacture electronic items of consumer interest; and

(b) what steps have been taken so far in utilising Hindustan Aeronautics Limited know-how in consumer and entertainment electronics, fields in actual manufacture and supplementing the undertaking's revenue.

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. Hindustan Aeronautics

Limited have developed a prototype of a domestic TV Receiver.

(b) Hindustan Aeronautics Limited have been granted an industrial licence for the manufacture of TV components. They have also entered into a licence agreement with M/s Bharat Television Pvt Ltd, Hyderabad, for the transfer of technical know-how to manufacture domestic TV Receivers. Similar agreements have been entered into with Orissa Small Scale Industries Development Corporation. Efforts are also being made to sell the know-how to other parties.

Report of Committee on Fuel Policy

1792 SHRI LUTFUL HAQUE Will the Minister of STEEL AND MINES be pleased to state

(a) whether the Committee on Fuel Policy has submitted its final report and

(b) whether a copy of the report along with the reports of the Working Groups etc will be laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) (a) and (b) The Fuel Policy Committee has not yet submitted its final report

Issue of Identity Cards to Shop Employees by Swastik Press and Savile (P) Ltd., Delhi

1793. SHRI LUTFUL HAQUE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether under provisions of Delhi Shops and Establishments Act, it is obligatory for all employers to issue Identity Cards to all employees announcing their job-status and salary;

(b) whether Swastik Press of Inderpuri, Delhi and Savile (P) Ltd of Sunlight Colony, New Delhi-22 have issued such Identity Cards, and

(c) the grounds for allowing those two establishments to operate in late evening hours?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G VENKAT-SWAMY) (a) and (b) Under the Delhi Shops and Establishments Act and the Rules made thereunder the employers are required to furnish every employee with a letter of appointment containing particulars regarding the rates of wages of salary designation etc. It has been reported by the Delhi Administration that both M/s Swastik Press of Inderpuri, Delhi and Savile (P) Ltd of Sunlight Colony, have issued letter of appointment

(c) No complaint have been received by the Delhi Administration about these establishments operating beyond the prescribed hours. The Inspector under the Act has been directed to keep a close watch in this regard.

Minimum Wages of Agricultural Labour in Tripura

1794 SHRI DASARATHA DEB Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether any minimum wage for agricultural workers has been fixed and

(b) the rate of minimum agricultural wage now in force in Tripura?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT-SWAMY): (a) Yes, Sir

(b) The details are being obtained from the State Government.